

[Translation]

**Broad Gauge Line between Nanded-Kagiguda**

2079. SHRI NARAYAN ATHAWALAY : Will the Minister of RAILWAYS be pleased to state :

(a) whether Government have reviewed all the factors regarding the conversion of Nanded-Kagiguda railway line into Broad gauge; and

(b) if so, the time by which the gauge conversion work would be started?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). The work is included in the first phase of the Action Plan under Project Unigauge and will be taken up in the Ninth Five Year Plan.

[English]

**Vacancies of Safaiwalas**

2080. SHRI SOMJIBHAI DAMOR : Will the Minister of RAILWAYS be pleased to state :

(a) the number of vacancies of safaiwalas in Ratlam Division of Western Railway, Department-wise; and

(b) the time by which these vacancies are proposed to be filled up?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) and (b). The information is being collected and will be laid on the Table of the Sabha.

**Stoppage at Sehore Railway Station**

2081. SHRI SUSHIL CHANDRA : Will the Minister of RAILWAYS be pleased to state :

(a) whether some of the trains running between Indore and Bhopal have no stoppage at Sehore which is a district of Madhya Pradesh; and

(b) if so, whether the Government propose to provide halt at Sehore Station of atleast those trains which are halting at Shujalpur?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) Yes, Sir.

(b) No, Sir.

[Translation]

**Rail Line from Jakhim to Gadhava**

2082. SHRI VERENDRA KUMAR SINGH : Will the Minister of RAILWAYS be pleased to state :

(a) whether any survey has been conducted by the Eastern Railway to lay new Rail line from Jakhim to Gadhava via Aurangabad; and

(b) if so, the reasons for not making any provisions for the said Railway line in the Budget?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ) : (a) No, Sir.

(b) constraint of resources.

**Dowry Deaths**

2083. SHRI B. DHARMA BIKSHAM : Will the Minister of HOME AFFAIRS be pleased to state :

(a) the number of dowry deaths and harassment cases registered during the last two years, State-wise;

(b) the number of guilty persons arrested and convicted; and

(c) the remedial steps taken to curb such evils?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS (SHRI MOHD. MAQBOOL DAR) : (a) A statement containing the requisite information is enclosed.

(b) and (c). 'Police' and 'Public Order' are State subjects. Hence, the registration, investigation, detection and prevention of crime including the crime relating to 'Dowry deaths', etc., is the responsibility of the State Governments. However, the Central Government has, from time to time, been writing to the State Governments regarding the preventive, punitive and rehabilitative measures to be taken in connection with the atrocities on women.

**STATEMENT**

*Incidents of Dowry Deaths & Torture (Cruelty by Husband and his Relatives during 1994 and 1995)*

(State and UT-wise)

S.No.	State/UT	Dowry Deaths*		Torture*	
		1994	1995	1994	1995
1	2	3	4	5	6
<b>States :</b>					
1.	Andhra Pradesh	396	492	2295	2365
2.	Arunachal Pradesh	0	1	3	1